

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 117
(IB)-3052(ND)2019

IN THE MATTER OF:
Pawan Kumar Fangaria

... **Applicant/Petitioner**

Vs.

M/s. TGB Realty Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, CIRP

Order delivered on 05.04.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

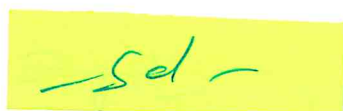
PRESENT:

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ORDER

The Ld. Counsel appearing for the Petitioner seeks permission to withdraw the Petition. Heard. Prayer is allowed.

The Company Petition No. (IB)-3052(ND)2019 is Dismissed as withdrawn.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)